

- (a) whether the Government has drawn up an ambitious plan for Direct Benefit Transfer(DBT) to the poor under various welfare schemes, if so, the details thereof;
- (b) whether the Government has plan to rank the States and UTs for DBT, if so, the details thereof;
- (c) the fiscal savings resulting from the rollout of DBT for LPG scheme in the current year; and
- (d) the steps taken/being taken by the Government in this regard?

ANSWER

Minister of State for Finance (SHRI JAYANT SINHA)

- (a): Direct Benefit Transfer(DBT) was started on 01.01.2013 and expanded across entitlement based Central Sector/Centrally Sponsored Schemes in February,2015. Under this, the benefit is directly transferred to the beneficiary's account bypassing the layers of process in between.
- (b): At present there is no such plan.
- (c)& (d): The fiscal saving resulting from the rollout of DBT for LPG scheme in the current Financial Year i.e. 2015-16 can only be assessed after completion of the Financial Year.
